

यह बहस अधूरी रह गई—ईख और चीनी की कीमत के बारे में—मैं चाहता हूँ कि उस बहस को पूरा किया जाये और जो लोग बोलने वाले बचें गए हैं, उनको बोलने का मौका दिया जाये, उसके बाद मंत्री महोदय जवाब दें, क्योंकि यह मसला देश के लिए बहुत ही महत्वपूर्ण है।

12-40. hrs.

PAPERS LAID ON THE TABLE

NAVY (PENSION) THIRD AMENDMENT REGULATIONS, 1970

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : On behalf of Shri Jagjivan Ram, I beg to lay on the Table a copy of the Navy (Pension) Third Amendment Regulations, 1970 (Hindi and English versions) published in Notification No. S.R.O. 461 in Gazette of India dated the 28th November, 1970, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. LT-4594/70*]

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a copy of the Annual Report (Part I) of the Registrar of Newspapers for India on Press in India for the year 1970. [*Placed in Library. See No. LT. 4595/70*]

REVIEW ON INDIAN OIL CORPORATION LTD., BOMBAY AND ANNUAL REPORT THEREOF FOR 1969-70

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-

MICALS, AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review (Hindi and English versions) by the Government on the working of the Indian Oil Corporation Limited, Bombay for the year 1969-70.
- (2) Annual Report of the Indian Oil Corporation Limited, Bombay for the year 1969-70, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See. No. LT-4596/70*]

AUDIT REPORT (COMMERCIAL) 1970

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table, under article 151 (1) of the Constitution, a copy of the Audit Report (Commercial) 1970 :

Part VIII—Comprehensive appraisal of the work of the Oil and Natural Gas Commission.

Part IX—Comprehensive appraisal of the working of the Bharat Heavy Electricals Limited.

Part X—Individual irregularities and a resume of the Company Auditors Report. [*Placed in Library. See. No. LT-4597/70*]

STATEMENT CORRECTING ANSWER GIVEN ON 24TH NOVEMBER 1970 TO UNSTARRED QUESTION NO. 2086

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : I beg to lay on the Table a statement correcting the answer